## Motion regarding reference of Income-Tax Bill, 2025 to Select Committee

THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, with your permission, I rise to move:

?That the Income-Tax Bill, 2025 be referred to a Select Committee of the House.

The names of the Members of the Committee will be decided by hon. Speaker.

The terms and conditions regarding the Committee will be decided by hon. Speaker.

The Committee shall make a report by the first day of the next session.?

माननीय अध्यक्ष : प्रश्न यह है :

"कि आय-कर विधेयक, 2025 को सभा की प्रवर सिमति को भेजा जाए। सिमति के सदस्यों के नामों का निर्णय माननीय अध्यक्ष द्वारा किया जाएगा। सिमति से संबंधित नियम और शर्तें माननीय अध्यक्ष द्वारा निर्णीत की जाएंगी। सिमति आगामी सत्र के प्रथम दिवस तक अपना प्रतिवेदन प्रस्तुत करेगी।"

<u>प्रस्ताव स्वीकृत हुआ ।</u>

\_\_\_\_\_

## 14.17 hrs